

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 290 OF 2025

Hemant Singh Gonja & ors.

Applicant

Versus

State of Uttarakhand & ors.

Respondents

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Dated: 6 January, 2026

Place: Dehradun

Mukesh Verma, Advocate  
(Counsel for Respondent No. 2)  
Chamber No. 50, Supreme Court of India,  
New Delhi 110001  
9810108098,  
Email Id: [mvermadv@gmail.com](mailto:mvermadv@gmail.com)

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**Compliance Affidavit**

(On behalf of Member Secretary, Uttarakhand Pollution Control Board)

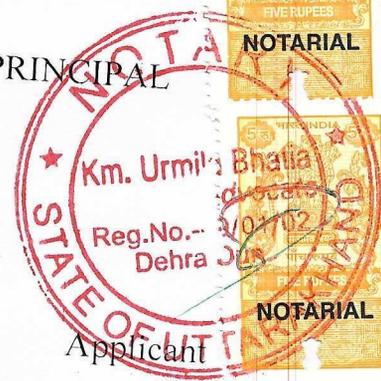
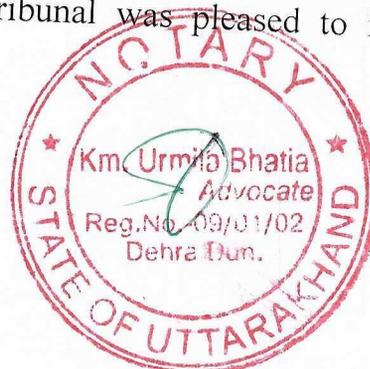
Affidavit of Dr. Parag Madhukar Dhakate,  
aged about 48 years S/o Shri. M.B Dhakate  
presently posted as Member Secretary,  
Uttarakhand Pollution Control Board,  
Uttarakhand.

Deponent

I, the above-named deponent do hereby solemnly affirm and state on as under:-

1. That the deponent is presently posted as the Member Secretary and is duly authorized to sign and file the instant affidavit and as he is well acquainted with the facts and circumstances of the case.
2. That the above-mentioned matter was listed for hearing on 06.10.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

" ...

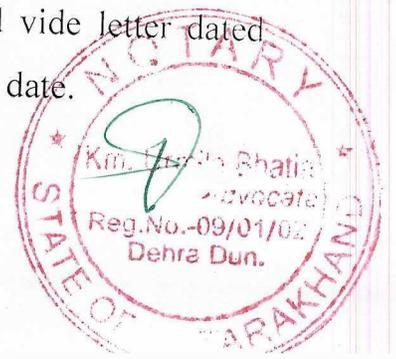


4. *Written request for grant of two weeks time for filling of compliance affidavit has been filed by Member Secretary, UKPCB which is allowed and compliance affidavit may be filed accordingly within two weeks.*

...”

3. That in compliance with the order dated 06.10.2025, it is humbly submitted that the Regional Officer, UKPCB, Haldwani vide report dated 29.12.2025, submitted a updated status to the Member Secretary, UKPCB. The said report furnishes the following:

- a) The Regional Office inspected hotels located near the Shipra River at Bhawali and Kaichidham and recommended issuance of show-cause notices under the Water and Air Acts against three hotels, pursuant to which show-cause notices were issued by the Board vide letter dated 04.10.2025. Further, vide letter dated 18.12.2025, the Regional Officer, UKPCB, Haldwani recommended closure orders against M/s Green Field Resort and M/s Hotel Arsh International, both at Bhawali and imposition of environmental compensation on M/s Traveller Inn, Bhawali.
- b) Further, in pursuance of the letter dated 18.11.2025 issued by the Sub-Divisional Magistrate, Shri Kainchi Dham, a joint inspection of hotels/restaurants in the Shri Kainchi Dham area was conducted on 19.11.2025, and accordingly, vide letter dated 06.12.2025, recommendations for issuance of show-cause notices under the Water and Air Acts against M/s Kesari Restaurant, M/s Kunwar Mishthan & Restaurant and Talla Niglat,, were recommended to the Board.
- c) A show-cause notice was issued to the Executive Engineer, Uttarakhand Peyjal Nigam, Bhimtal, by the Board vide letter dated 04.10.2025, however, no reply has been received till date.

d) That a show-cause notice was issued to the District Panchayat Raj Officer, Nainital, by the Board vide letter dated 04.10.2025, however, no reply has been received till date.

In this connection, a copy of the report dated 29.12.2025 is being filed and marked as **Annexure no. 1** to this affidavit.

4. That the Uttarakhand Pollution Control Board is currently scrutinizing the reports received from Regional Officer, Haldwani and necessary action will be taken in accordance with law.
5. That the deponent is a responsible government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in response.

**Verification:-**

Verified at Dehradun on the 03 day of January 2026, that the contents of the accompanying response affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false and no material has been concealed therein.

Dated:

Prayanka Jina  
Advocate  
Reg. no. UK/1475/2022

Prayanka

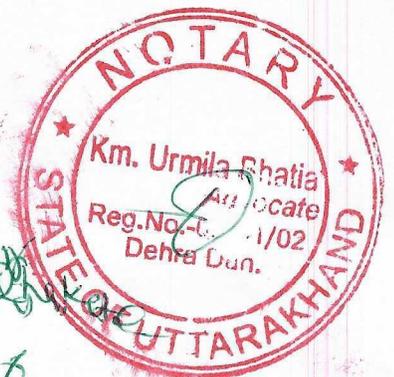
*[Signature]*

*[Signature]*  
Deponent  
Dr. Parag Madhukar Dhakate  
Member Secretary  
Uttarakhand Pollution Control Board

*[Signature]*  
Deponent  
Dr. Parag Madhukar Dhakate  
Member Secretary  
Uttarakhand Pollution Control Board

affidavit is sworn before me by  
Dr. Parag Madhukar Dhakate  
is identified Shri Prayanka Jina  
Dehradun on 03/01/2026

KM. URMILA BHATIA  
Advocate & NOTARY, Dehradun



मा10 एन0जी0टी0 में योजित मूल आवेदन सं0-290/2025 हेमन्त सिंह गौनिया बनाम उत्तराखण्ड राज्य एवं अन्य में कार्यवाही की अद्यतन स्थिति

1. क्षेत्रीय कार्यालय द्वारा भवाली तथा कैँचीधाम में शिप्रा नदी के निकट स्थित होटलो का निरीक्षण किया गया था। तदक्रम में 03 होटलो पर जल/वायु अधिनियमों के अन्तर्गत कारण बताओं नोटिस निर्गत करने की संस्तुति बोर्ड मुख्यालय प्रेषित कि गयी है। बोर्ड मुख्यालय के पत्रांक दिनांक-04.10.2025 द्वारा सन्दर्भित इकाईयों को कारण नोटिस निर्गत किया गया था। तदक्रम में कार्यालय के पत्रांक दिनांक-18.12.2025 द्वारा मै0 ग्रीन फील्ड रिसोर्ट, ग्राम-कहलक्यूरा भवाली, जिला-नैनीताल व मै0 होटल अर्श इण्टरनेशनल, रामगढ़ रोड़ भवाली, जिला-नैनीताल, के विरुद्ध बन्दी आदेश कि संस्तुति बोर्ड मुख्यालय कि गयी है तथा मै0 ट्रेवलर इन, रामगढ़ रोड़ भवाली, जिला-नैनीताल पर पर्यावरणीय क्षतिपूर्ति अधिरोपित करने कि संस्तुति बोर्ड मुख्यालय कि गयी है।
2. कार्यालय उपजिलाधिकारी श्री कैँची धाम, जिला-नैनीताल के पत्रांक दिनांक-18.11.2025 के अनुक्रम में श्री कैँची धाम क्षेत्रान्तर्गत स्थित होटल/रेस्टोरेन्ट आदि इकाईयो का संयुक्त निरीक्षण दिनांक-19.11.2025 को उपजिलाधिकारी महोदया की उपस्थिति में किया गया। तदक्रम में मै0 केसरी रेस्टोरेन्ट, तल्ला निगलाट, तहसील-श्री कैँची धाम, जिला-नैनीताल तथा मै0 कुवंर मिस्टान एण्ड रेस्टोरेन्ट, तल्ला निगलाट, तहसील-श्री कैँची धाम, जिला-नैनीताल पर कार्यालय के पत्रांक दिनांक-06.12.2025 द्वारा जल/वायु अधिनियमों के अन्तर्गत कारण बताओं नोटिस निर्गत करने की संस्तुति बोर्ड मुख्यालय प्रेषित कि गयी है।
3. बोर्ड मुख्यालय के पत्रांक-यूकेपीसीपी/एचओ/सा0-183-920/1130 दिनांक-04.10.2025 द्वारा अधिशासी अभियंता, उत्तराखण्ड पेयजल निगम भीमताल को कारण बताओं नोटिस निर्गत किया गया था वर्तमान तक अधिशासी अभियंता द्वारा प्रत्युतर इस कार्यालय में प्रस्तुत नहीं किया गया है।
4. बोर्ड मुख्यालय के पत्रांक-यूकेपीसीपी/एचओ/सा0-183-920/1129 दिनांक-04.10.2025 द्वारा जिला पंचायत राज अधिकारी, नैनीताल को कारण बताओं नोटिस निर्गत किया गया था वर्तमान तक जिला पंचायत राज अधिकारी, नैनीताल द्वारा प्रत्युतर इस कार्यालय में प्रस्तुत नहीं किया गया है।

  
 (अनुराग नेगी)  
 क्षेत्रीय अधिकारी